

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 57  
ANSWERED ON 21.07.2025**

**Coaching Centers for Preparation of UPSC Examination**

57. Shri Adhikari Deepak Dev:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of coaching centers authorised by the Central Government for UPSC exam in the country;
- (b) the details of coaching centers being run for preparation of UPSC examination, State-wise; and
- (c) the action taken by the Government against unauthorised coaching centers, year-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)

(a) to (c): Education is in the concurrent list, the State and UT Government need to take proactive action on the matter of Coaching Institutes. In order to regulate the Private Coaching and tuition classes, a number of States/UTs have brought out guidelines / regulations / legislations. Majority of these coaching centers spread across the country are commercial entities which need to be regulated as per the law of the respective States / UTs. Ministry of Education has also circulated a Guidelines for Regulation of Coaching Center to States/UTs on 16.01.2024.

Department of Social Justice and Empowerment, Ministry of Social Justice and Empowerment runs a Scheme namely Free coaching for SCs, OBCs and beneficiaries of PM CARES Children Scheme, for imparting coaching for competitive examinations for obtaining appropriate jobs in Public/Private Sector including Civil Services Examination and/or for securing admission in reputed technical and professional higher educational institutions. The Scheme is being implemented by Dr. Ambedkar Foundation through Dr. Ambedkar Centre of Excellence (DACE) established in empanelled Central Universities. As on date, a total of 19 Central Universities are empanelled under the Scheme.

The Residential Coaching Academy (RCA) scheme was initiated in 2009 by University Grants Commission (UGC) to support students from Minority communities, SC/STs, and women by providing them with equal opportunities through specialized coaching. Launched in select central universities—Aligarh Muslim University (AMU), Maulana Azad National Urdu University (MANUU), Jamia Millia Islamia (JMI), Jamia Hamdard, and Babasaheb Bhimrao Ambedkar University—the scheme offers residential coaching for competitive exams, including Central/State Government services, banking, and private sector jobs. The scheme does not charge tuition fees but may levy nominal registration and hostel charges.

Department of Consumer Affairs, the Central Consumer Protection Authority (CCPA) imposes penalty on coaching institutes for making misleading advertisements and directs them to discontinue such advertisements.

\*\*\*